

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3458  
ANSWERED ON:12.02.2014  
NATIONAL SYMPOSIUM ON AFFORDABLE HOUSING  
Rai Shri Prem Das

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the details of the outcome of the National Symposium on Affordable Housing held recently;
- (b) whether the Government is in the process of developing a model state affordable housing policy for urban areas;
- (c) if so, the details thereof; and
- (d) the manner in which the Government proposes to ensure that the requirements of different geographical areas, particularly hill towns, are factored in the model policy?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [DR. (Ms.) GIRIJA VYAS]

(a): A National Symposium on Affordable Housing was organized on 22nd July, 2013. The symposium was attended by over 200 delegates from various stakeholders including representatives of State Governments / Urban Local Bodies, Banks, Industry Associations, Academia, Non-Governmental Organisations etc. The key outcomes of the Symposium are:

1. Presentation of recommendations of the Affordable Housing Task Force.
2. Update on Ministry's efforts in revising and launching schemes for housing and urban poverty alleviation.
3. Eliciting perspectives of policy makers & regulators, implementers and other stakeholders.
4. Preparation of State Urban Housing and Habitat Policy along with an advisory model State Affordable Housing Policy by Ministry.

(b): Yes Madam.

(c): The key objective of the policy is to create an enabling environment for providing "affordable housing for all" with special emphasis on Economically Weaker Section (EWS) and Low Income Group (LIG) and other vulnerable sections of society such as Scheduled Castes / Scheduled Tribes, Backward Classes, Minorities and senior citizens, physically challenged persons in the State and to ensure shelter for all. The policy further aims to promote Public Private People Participation (PPPP) for addressing the shortage of adequate and affordable housing.

(d) 'Land' and 'Colonisation' being State subject, it is the prime responsibility of State to devise their State Housing policy keeping in view the local needs with respect to geography, culture, social environment etc. However, Ministry assists the States in formulating their policies.